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WP-8244-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 13th OF OCTOBER, 2025

WRIT PETITION No. 8244 of 2025

VIRENDRA PATIL

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Alok Vagrecha - Advocate for the petitioner.

Shri Anubhav Jain - Government Advocate for the respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

I.A. No.19487/2025.

By this application, petitioner seeks leave to withdraw the petition with liberty to file afresh contending that there are certain omissions and technical defects in the petition.

In view of the above, petition is dismissed as withdrawn with liberty as prayed for.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

